

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No.332/00039/2018
In Original Application No. 332/00208/2017**

This, the 23rd day of January, 2019

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Asharfi Lal, aged about 62 years, son of late Budhar, Resident of Village Gaddipur Post & District-Sitapur.

..Applicant

By Advocate : Sri Sunil Kumar.

Vs.

1. Sri Vinay Prakash Singh, Chief Post Master General U.P. Circle, Lucknow.
2. Sri Rajendra Prasad, Director of Postal Accounts (Postal), Sector-D, Aliganj, Lucknow.
3. Sri H.K. Yadav, Superintendent of Post Offices, Sitapur.

.....Respondents

By Advocate: Sri S. Lal for Sri Rajesh Katiyar.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

It is informed by learned counsel for the respondents that Hon'ble High Court has stayed the operation of the order dated 04.05.2018 passed by this Tribunal in O.A. No. 208/2017.

2. Accordingly, the contempt petition is dismissed with liberty to file revival application or file a fresh contempt petition subject to final outcome of the writ petition no. 25346 (S/S) of 2018. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN